

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 340 OF 2017 &
IA NO. 694 OF 2017**

Dated : 30th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**All India Power Engineers' Federation
Vs.**

...Appellant(s)

M/s. Teesta Urja Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma

Counsel for the Respondent(s) : Mr. Tarun Johri
Mr. Ankit Saini for R-1

Ms. Raveena Dhamija
Mr. Amal Nair for R-2

Ms. Swapna Seshadri for R-4 to R-7

Ms. Poorva Saigal
Mr. Shubham Arya for R-8 to R-11

ORDER

List the matter for hearing on **26.09.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/kt

**(Justice Manjula Chellur)
Chairperson**